

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 805
TO BE ANSWERED ON 27.07.2023

Nuclear power projects in Joint Venture

805 Shri Kanakamedala Ravindra Kumar:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has proposed to set up nuclear power projects across the country in Joint Venture with the Public Sector enterprises;
- (b) if so, the details of the Public Sector enterprises that have been identified by Government to set up nuclear power projects as Joint Venture;
- (c) whether Government had held consultation with the local people for setting up nuclear power projects;
- (d) if so, the details thereof; and
- (e) if not, reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a) Yes, Sir.
- (b) Two Joint Venture companies, Anushakti Vidhyut Nigam Ltd (NPCIL – NTPC) and NPCIL-Indian Oil Nuclear Energy Corporation Limited (NPCIL-IOCL) are incorporated with a view to set up nuclear power projects in the country.
- (c)&(d) Consultation with the local people is carried out before setting up nuclear power projects through various outreach programmes. Formal public hearings are held during the process of land acquisition (as a part of Social Impact Assessment as per the RFCTLARR Act 2013) and at the time of obtaining environmental clearance for the project.
- (e) Does not arise.
